

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAMRAJU) : (a) Defence manufacturing units are expected to be transparent in their dealings and follow all the rules and regulations.

(b) The defence industry sector is open upto 100% for Indian private sector participation subject to licensing. Government have also promulgated Joint Venture guidelines under which DPSUs can collaborate, with the private sector.

(c) Consistent efforts are made to ensure that our defence capabilities match upto external threats. A strong modernization and capacity enhancement programme is currently on in the DPSUs and OFB.

Defence Production Park in Haryana

1128. SHRI SHADI LAL BATRA : Will the Minister of DEFENCE be pleased to state:

(a) whether Government has any proposal for setting up of Defence Production Park in Haryana;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the details of factories in Haryana which are supplying products for defence units and defence factories?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAMRAJU) : (a) to (c) There is no proposal to set up any new Defence Production Park in Haryana.

(d) Defence Public Sector Undertakings and Ordnance Factories are procuring various items required for their units/factories from various sources including industries located in Haryana. Such a list is not centrally compiled.

Surveillance of routes of foreign ships

1129. SHRI RAGHUNANDAN SHARMA : Will the Minister of DEFENCE be pleased to state:

(a) whether surveillance of the routes of the ships bearing foreign flags is carried out by Indian Navy under any international pact and whether any fee is also charged therefor;